

[10 December, 1999]

RAJYA SABHA

All the above projects have been sanctioned by UGC except two projects received under the Scheme of Development of Computer Education.

(c) Manipur University has informed that UGC grants for the following projects are held up due to want of concurrence of the State Government:—

- (i) Centre for Manipuri Studies and Tribal Research
- (ii) University Science Instrumentation Centre
- (iii) Filling up of faculty positions approved by UGC for the 9th Plan projects
- (iv) Information and Library Network (INFLIBNET).

#### **Collection of Money for Sugar Development Fund**

†\*191. SHRI BARJINDER SINGH HAMDARD:  
SHRI KAPIL SIBAL:

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that money in the form of cess was collected in Sugar Development Fund from sugar industry during 1996-97, 1997-98 and 1998-99;

(b) if so, the amount collected during each of the above years;

(c) what was the balance amount in Sugar Development Fund at the end of March, 1996;

(d) whether the amount from the said Fund was also spent on various items during the above years; and

(e) if so, the names of the items, alongwith amount spent thereon separately, and what was the balance amount as in March, 1999?

THE MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): (a) and (b) The Sugar Development Fund Act, 1982 provides that an amount equivalent to the proceeds of the duty of excise levied and collected under the Sugar Cess Act, 1982, reduced by the cost of collection, as determined by the Central

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†Original notice of the Question was received in Hindi.

Government together with any moneys received by the Central Government for the purpose of the Act, shall after due appropriation made by Parliament by law be credited to the Sugar Development Fund.

The details of Cess collected and transferred to the Sugar Development Fund (SDF) during the years 1996-97 to 1998-99 is indicated below:

(In Rupees)

Year	Cess Collected	Cess Transferred to SDF
1996-97	191,58,51,375.00	130,00,00,000.00
1997-98	208,05,82,378.00	150,00,00,000.00
1998-99	188,01,76,434.00	180,00,00,000.00

(c) As on 31-3-1996 total fund available in SDF was Rs. 1013.05 crores

(d) and (e) The details of funds disbursed from SDF during the years 1996-97 to 1998-99 is indicated below:

Rs in lakhs

Schemes	1996-97	1997-98	1998-99
i) Subsidy for maintenance of buffer stock of sugar	6997.53	17748.99	13086.25
ii) Grant-in-aid for Research schemes aimed at development of sugar industry	225.00	—	143.13
iii) Loans to sugar units for cane development schemes.	1370.95	1479.887	9990.04
iv) Loan for modernisation/expansion of Sugar units	5429.05	7884.13	15355.11
v) Administration of SDF.	275.14	320.07	403.45
vi) Expenditure of NISST, Mau	162.81	419.05	288.07
Total	14460.48	27852.127	39366.05

As on 31-3-99 the total fund available in SDF was Rs. 825.64 crores.